



GOVERNMENT OF SIKKIM  
DEPARTMENT OF HEALTH & FAMILY WELFARE  
(DRUGS AND COSMETICS CELL)  
TADONG - GANGTOK

Memo No. 1062 DC/HC, HS & FW

Dated: 25/03/2020

To,  
The President,  
Sikkim Chemist Association,  
Gangtok.

**Subject: Prohibition on sale of N 95 mask to the general public.**

It is regularly coming in the notice of Drug Control Authorities in the State that N-95 Mask is being sold by Chemist/ Pharmacies to the general public that to at exorbitant prices. This is being again after repeated verbal instructions, which is unacceptable/ intolerable .

It is requested you to sensitize all the members of SCA to refrain from stocking and selling of N-95 mask to the general public. The N-95 mask can only be sold against a valid prescription of registered medical practitioner. It may also be communicated that failure to comply with the directives may result in legal action against the defaulters or direction Suspension / cancellation of Drugs License, without further notice.

Director Drugs

Dr. T. K. Rai  
Director  
(Drugs & Cosmetics Cell)  
HC, HS & FW Deptt.  
Govt. of Sikkim

Copy to:

1. Chief Secretary, Govt. of Sikkim.
2. Pr. Secretary, Dept. of Health & Family Welfare, Govt. of Sikkim
3. District Collector(E/W/N/S),